

6 (2)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.387/2018 in CP(IB) No.149/9/HDB/2018
NAME OF THE COMPANY	Legend Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Sheetal Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	Legend Estates Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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IRP Sumit Kumar Jain

IRP ssuniljain@gmail.com
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ORDER

PCS for Operational Creditor is present. Counsel for Corporate Debtor is present.

IRP is also present. He stated he has received the claim of his fees.

PCS for Operational Creditor filed withdrawal memo. Hon'ble High Court of Judicature for the States of AP and Telangana has set aside the order of admission. Therefore, withdrawal memo can be allowed as order of admission was set aside by the Hon'ble High Court.

Memo is recorded. Permission is granted. Application is dismissed as withdrawn.

Member (J)

Binnu